#### GOVERNMENT OF INDIA MINISTRY OF LAW AND JUSTICE DEPARTMENT OF JUSTICE

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# LOK SABHA UNSTARRED QUESTION NO - 2944 TO BE ANSWERED ON FRIDAY, THE 17<sup>TH</sup> MARCH, 2023

#### BENEFICIARY OF PRO BONO LEGAL SERVICE

#### 2944. SHRI SHYAM SINGH YADAV:

#### Will the Minister of LAW AND JUSTICE be pleased to state:-

- (a) the number of persons who have benefitted from Pro Bono Legal Service under the Nyaya Bandhu scheme in the country, State-wise;
- (b) the number of advocates registered for this scheme across the country,

  State-wise; and
- (c) the Law schools that have joined the pro bono club under the said scheme in the country, State-wise?

#### **ANSWER**

### MINISTER OF LAW & JUSTICE (SHRI KIREN RIJIJU)

(a) to (c)The Government launchedNyayaBandhu (Pro-Bono Legal Services) in the year 2017 with the primary aim of advancing the culture of pro bono and creating a framework for dispensation of offering pro bono legal services across the country. It links the persons eligible to avail free legal aid under Section 12 of Legal Services Authorities (LSA) Act, 1987 with the pro-bono lawyers.

Under the programme, practicing advocates, interested in undertaking legal probono work, are connected, via mobile application, with eligible marginalised beneficiaries, for delivery of *pro bono* (free of charge) legal services. As on 1<sup>st</sup> March,2023, 2180 persons has been benefitted from Pro Bono Legal Services. (State/UT wise details is at **Annexure-'A'**). whereas, till date 5954 advocates have registered for the scheme across the country. Since the data related to pro bono advocates are maintained State Bar Council wise the same is given under **Annexure-'B'**. Till date, 69 Law schools have joined the pro bono club under the said scheme. (State/UT wise details is at **Annexure-'A'**)

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Statement as referred to in reply to part (a) & (c) LokSabhaUnstarred Question No. 2944 for answering on 17.03.2023 raised by SHRI SHYAM SINGH YADAV, MP on Beneficiary of Pro Bono Legal Service

## A State-wise Statement containing number of persons have benefitted from Pro Bono Legal Service Law Schools joined the pro bono club under Nyaya Bandhu (2017-2023)

(2017-2023)				
S. No.	States	No. of Persons Beneffited	Number of Law Schools	
1.	Andhra Pradesh	58	01	
2.	Arunachal Pradesh	0	02	
3.	Assam	7	01	
4.	Bihar	77	02	
5.	Chandigarh	28	01	
6.	Chhattisgarh	25	02	
7.	Delhi	401	05	
8.	Goa	2	01	
9.	Gujarat	73	05	
10.	Haryana	117	04	
11.	Himachal Pradesh	4	01	
12.	Jammu & Kashmir	9	01	
13.	Jharkhand	37	01	
14.	Karnataka	44	03	
15.	Kerala	25	01	
16.	Madhya Pradesh	93	03	
17.	Maharashtra	379	05	
18.	Manipur	7	01	
19.	Meghalaya	0	01	
20.	Mizoram	0	01	
21.	Nagaland	0	01	
22.	Odisha	106	03	
23.	Punjab	17	02	
24.	Rajasthan	33	03	
25.	Sikkim	1	01	
26.	Tamil Nadu	33	03	
27.	Telangana	74	01	
28.	Tripura	02	01	
29.	Uttar Pradesh	281	07	
30.	Uttarakhand	23	02	
31.	West Bengal	213	03	
32.	Andaman & Nicobar Islands	11	00	
33.	Lakshadweep	0	00	
34.	Dadra & Nagar Haveli	0	00	
35.	Daman & Diu	0	00	
36.	Puducherry	0	00	
	Total	2180	69	

# Statement as referred to in reply to part (b) LokSabhaUnstarred Question No. 2944 for answering on 17.03.2023 raised by SHRI SHYAM SINGH YADAV, MP on Beneficiary of Pro Bono Legal Service

# A State Bar Council-wise Statement containing number of advocates registered for this scheme across the country (2017-2023)

S. No.	State Bar Councils	No. of Advocates
1	Andhra Pradesh	539
1	Assam, Nagaland, Mizoram,	337
2	Arunachal Pradesh, Sikkim	100
3	Bihar	426
4	Chhattisgarh	158
5	Delhi	751
6	Gujarat	180
7	Himachal Pradesh	89
8	Jammu & Kashmir	115
9	Jharkhand	150
10	Karnataka	137
11	Kerala	129
12	Madhya Pradesh	517
13	Maharashtra & Goa	462
14	Manipur	24
15	Meghalaya	7
16	Odisha	225
17	Punjab & Haryana	619
18	Rajasthan	194
19	Tamil Nadu	264
20	Telangana	104
21	Tripura	6
22	Uttar Pradesh	557
23	Uttarakhand	71
24	West Bengal	130
	Grand Total	5954